

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 21.02.2018.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali
2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP No.167/ BB/2017	-	For filing latest Balance sheet as on 31-03-2018	252	Aberame Creative Solutions Pvt. Ltd. Vs ROC

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
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1	Q AISARANMED	ABERAME CREATIVE SOLUTIONS PVT LTD	7-7-
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ORDER

PCS for Petitioner Company is present. He has filed audited financial statement as on 31/03/2017. List it for orders on 28/02/2018.

Member (T)

Member (J)